

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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5131

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 79- M/s Paras Tubetech Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 29.05.2025

E-mail: siddharth.batra@satramdass.com

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati ...Applicant

Versus

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 79, M/s PARAS TUBETECH PVT.
LTD.**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Paras Tubetech Pvt. Ltd., the Respondent No. 79, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal whereby newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. Pursuant to the said order and the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 79 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations made in the Joint Committee Report do not accurately reflect the compliance status of the Answering Respondent and are based on erroneous

assumptions, incomplete verification, and fail to consider subsequent corrective actions undertaken by the Answering Respondent.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 08.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 16.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN alleges non-compliance on certain grounds, including allegation of higher freshwater consumption and allegation of low BOD in PETP inlet indicating possible effluent dilution.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect

the present compliance status of the unit. A Copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1.**

- 4.3. That the Answering Respondent respectfully submits that it generates two types of effluent—acidic and basic. These are neutralized using appropriate chemical treatment. For acidic effluent, lime ($\text{Ca}(\text{OH})_2$) is used, and for basic effluent, neutralization is done using hydrochloric acid (HCL). Both types are balanced in a 1:1 ratio by volume and monitored using a pH meter installed at the inlet. The pH is ensured to remain within prescribed limits (6.5-8.5) before further processing. A pH meter is installed at the inlet and operational. Photographic evidence of the same was submitted with the reply to Show Cause Notice.
- 4.4. That the Answering Respondent clarifies that the dosing pump has been installed and is functional, thereby balancing pH levels effectively. With respect to the allegation of the tube settler being damaged, it is respectfully submitted that the media tubes were earlier placed vertically within the storage tank and were fully operational. Presently, the same have been repositioned adjacent to the PETP. There is no malpractice and the claim of dilution is baseless.
- 4.5. That it is submitted that the tube settler was never damaged and the filtration system was functional during the time of inspection. The treated effluent was reaching the collection tank after proper treatment.

- 4.6. That the Answering Respondent submits that Regarding low energy consumption, there was a fault in the energy meter which has since been rectified. Photographs of both the earlier and the new energy meter were provided with the SCN reply.
- 4.7. That the answering respondent submits that with respect to ZLD compliance and water metering, the unit has no borewell and sources DM water through tankers. A flow meter has been installed at the freshwater inlet, and a logbook is maintained. The treated water is used entirely within the temperatures of 800-900 degrees , where the water gets evaporated. No discharge occurs outside the premises. This was explained to the inspection team during the visit.
- 4.8. That the Answering Respondent further submits that the water used in the unit is sourced from both DM Water Tankers and the HSIIDC supply line. The DM Water usage is recorded and maintained through proper logbooks, while the HSIIDC water supply is monitored through a flow meter (installed by HSIIDC itself) and maintained in separate logbooks. Copies of both these logbooks were submitted with the reply to the Show Cause Notice. It is further submitted that during the inspection conducted by the Joint Committee, no discharge outlet was found nor was any discharge observed as being carried out. This fact was duly verified and recorded in the inspection report itself.
- 4.9. That it is submitted that the HSPCB had previously advised the Answering Respondent to enhance the effluent storage capacity. Earlier, the unit used small tanks, but as per directions, higher-capacity storage tanks have now been installed.

- 4.10. That it is further submitted that the total quantity of collected effluent is not treated in a single cycle. Earlier, the storage capacity was found to be insufficient, and accordingly, the Answering Respondent was advised by the authorities to enhance its storage capacity to accommodate effluent in case of temporary failure or maintenance of the PETP system. In compliance with the same, adequate storage capacity has now been ensured. It is also pertinent to note that water is not removed from the Surface Treatment Plant on a daily basis; rather, the production baths are drained only after completion of their respective bath life cycles. After the end of a bath cycle, the effluent is transferred from the production tanks to the storage tanks and then treated through the PETP.
- 4.11. That It is submitted that all components of the PETP system are operational, including dosing pumps, pH meters, and filtration units. With improved dosing, the effluent is being treated efficiently and complies with prescribed norms.
- 4.12. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.13. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in

place, ensuring ongoing compliance with all applicable environmental laws.

- 4.14. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.
- 4.15. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
- 4.16. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 79- M/s Paras Tubetech Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

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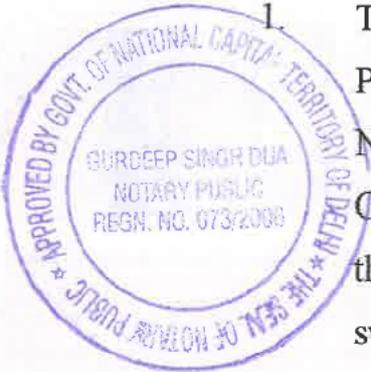
...Respondents

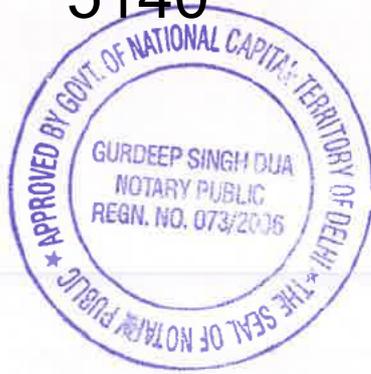
AFFIDAVIT

I, Rakesh Sehgal S/o Roshan Lal Sehgal, aged about 52 years R/o E-22 Bhagwan Dass Nagar, East Punjabi Bagh, New Delhi 110026, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 79, M/s Paras Tubetech Pvt. Ltd., having its office at E-22 Bhagwan Dass Nagar, East Punjabi Bagh, New Delhi 110026, in the aforesaid Original Application. I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.

3. I say that the documents / annexure produced along with the reply are true copies of its originals.





DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at New Delhi on this 27th day of February, 2025.

DEPONENT



ATTESTED

NOTARY PUBLIC DELHI

28 FEB 2025



HARYANA STATE POLLUTION CONTROL BOARD
Plot No. 1, Sector-15, Part-II, Sonapat, Ph. - 0130-2236119,
E-mail ID: - hspcbrosr@gmail.com



No. HSPCB/SR/2025/ *2813*

Dated: *16/1/25*

To

M/s Paras Tubetech Pvt Ltd
Plot No 459, Phase I, HSIIDC, Barhi,
Sonapat Haryana

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 08.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Heat treatment process, surface coating, pointing, drawing, cutting having CTO valid upto 30.09.2029.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit: -

1. Unit has two type of waste effluent generation i.e. acidic and basic nature however, no information provided by unit that how they are treating both kind of effluent and what is mixing ratio of both kind of effluent and no pH meter was found installed at inlet.
2. Effluent characteristics as per analysis report is as below: -

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	1.51	1.67	6.0-8.5	Treatment of effluent with damaged tube settler indicates malpractice in PETP system and dilution with freshwater in PETP at different stages Non-Complying (Discharge norms)
BOD (mg/l)	36	28	30	
COD (mg/l)	484	388	250	
TSS (mg/l)	175	54	100	

3. The tube settler was found damaged and tubes were found empty with no overflowing water from tubes however, the wastewater passing through tube settler was being filtered and reaching to collection tank indicates malpractice in PETP system.

4. Energy consumption at PETP system was very low which also indicate that unit is not operating PETP.
5. No metering at fresh water consumption therefore ZLD was not verified.
6. The consented capacity for effluent treatment is 5 KLD and unit has 30 KLD capacity for storage of waste effluent generated i.e. 6 days.
7. Unit is Non-Complying w.r.t. norms prescribed in consent for treated effluent in terms of pH which is highly acidic (1.67).

Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21(4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

Endst. No. HSPCB/SR/2025/

Dated.


Regional Officer,
Sonepat Region
Rt

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.

1
Regional Officer,
Sonepat Region.

PARAS TUBETECH PVT. LTD.

Email Id : chandeesh.marketing@parastubetech.com , info@parastubetech.com

Contact No. : +91-9810058862 , +91-9999486919

CIN : U29309DL2018PTC340284

Ref. No. :

Dated :

To
The Regional Officer
Haryana State Pollution Control Board
Sonipat

Subject:- Reply to show cause notice for Closure under section 33-A of water Act,1974,prosecution action under section 43/44 of water Act,1974, revocation of consent u/s 27 of the water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act,1981 and imposing environmental compensation as per order dated 22.12.2021.

Dear Sir ,

With reference to the letter no HSPCB/SR/2025/2813 dated 16.01.2025 received on dated 22.01.2025 , it is mentioned that we agree to the statement that the unit was inspected on 08.08.2024 by the joint team of CPCB and HSPCB. We approve that our unit is involved in process of heat treatment process, surface coating, pointing, drawing, cutting.

Though, at the time of inspection some discrepancies was observed that has been fulfilled below:-

1. We agree that the two types of waste effluent is generated i.e. acidic and basic, both of them are treated through the process neutralisation by introducing lime (Ca(OH)₂) & Alkaline for the treatment treatment of acidic effluent and for the treatment of basic effluent, neutralisation is made through hydrochloric acid (HCL). The equal strengths of acid and base are used, they can be mixed in a 1:1 ratio by volume for neutralization. After neutralisation, we check the pH that is under the prescribed limits (6.5-8.5) before the disposal. Moreover, we have installed the pH meter at inlet (photographs enclosed).
2. It is mentioned that the dosing pump has been installed that has balanced out the pH (photographs enclosed). It is clarified that the tube settler were not damaged, the tube media were standing straight earlier that were shown from the storage tank, but now it is kept adjacent. Though the straight tube media were also working, there is no sort of dilution in the unit.
3. As stated above, the tube settler were not damaged, the tube media were working earlier, the filtration was done and then it is reached to collection tank.

HARYANA STATE POLLUTION CONTROL BOARD
Plot-1, Sector-15, Part-II
Nagar, 3 E-01 (P-1)
Chandeyh
DIRECTOR
PARAS TUBETECH PVT. LTD.

Registered Office Address : E - 22 Bhagwan Das Nagar, 3 E-01 (P-1) Jabi Bagh . New Delhi - 110026

Plant Address : Plot No. 459 , Phase - 1 , HSIIDC I.E Barhi , Distt. Sonipat , Haryana - 131101



PARAS TUBETECH PVT. LTD.

Email Id : chandeesh.marketing@parastubetech.com , info@parastubetech.com

Contact No. : +91-9810058862 , +91-9999486919

CIN : U29309DL2018PTC340284

Ref. No. :

Dated :

4. The energy consumption at PETP system was at fault, the previous and the current photographs of energy meter has been installed.

5. We have installed meter at fresh water consumption and the ZLD has been verified as we purchase DM water, there is no borewell and then the treated water from ETP goes to the furnace having temperature 800-900 degrees that evaporates the water. There is no discharge outside the premise. The same has been explained to the officers at the time of visit.

6. It is to be intimate that earlier we have small storage tanks that has been asked to be replaced by HSPCB team, they stated to install the storage tanks of higher capacity and operate the effluent treatment after collection of waste for a week i.e. 7 days, the same we are complying with.

7. As stated above, we have made changes in dosing pump. Now, it is working efficiently and we are complying with prescribed norms.

** We have deposited performance security fee amounting to Rs 1,00,000/- (Vide UTR No. HDFCN52025012318917326 , Dated : 23.01.2025) And the sample testing fee amounting to Rs 4,500/- (Vide UTR No. HDFCN52025012318920001 , Dated : 23.01.2025)

Concluding the above, it is requested that the re-visit and re-sample must be conducted.

Thank you

Yours truly

For Paras Tubetech Pvt Ltd

For PARAS TUBETECH PVT. LTD.

Chandeesh

Director

Registered Office Address : E - 22 Bhagwan Das Nagar , East Punjabi Bagh , New Delhi - 110026

Plant Address : Plot No. 459 , Phase - 1 , HSIIDC I.E Barhi , Distt. Sonapat , Haryana - 131101

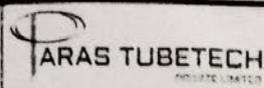


Paras Tubetech Private Limited. Plot No. 459 , Phase - 1 , HSIIDC I.E Barhi , Distt. Sonapat , Haryana - 131101				
 PARAS TUBETECH Private Limited	HSIIDC Water Consumption Reports Month:- AUG-2024			
	Meter Reading			
Date	Opening	Closing	Net Reading	Remarks
01.08.2024	497.601	498.25	0.649	
02.08.2024	498.25	498.860	0.610	
03.08.2024	498.86	499.570	0.710	
04.08.2024	499.57	500.220	0.650	SUNDAY
05.08.2024	500.22	500.93	0.710	
06.08.2024	500.93	501.57	0.640	
07.08.2024	501.57	502.27	0.700	
08.08.2024	502.27	502.89	0.620	
09.08.2024	502.89	503.52	0.630	
10.08.2024	503.52	504.207	0.687	
11.08.2024	504.207	504.867	0.660	SUNDAY
12.08.2024	504.867	505.517	0.650	
13.08.2024	505.517	506.127	0.610	
14.08.2024	506.127	506.75	0.623	
15.08.2024	506.75	507.43	0.680	
16.08.2024	507.43	508.076	0.646	
17.08.2024	508.076	508.718	0.642	
18.08.2024	508.718	509.318	0.600	SUNDAY
19.08.2024	509.318	509.908	0.590	
20.08.2024	509.908	510.528	0.620	
21.08.2024	510.528	511.213	0.685	
22.08.2024	511.213	511.85	0.637	
23.08.2024	511.85	512.53	0.680	
24.08.2024	512.53	513.1	0.570	
25.08.2024	513.1	513.49	0.390	SUNDAY
26.08.2024	513.49	513.875	0.385	
27.08.2024	513.875	514.25	0.375	
28.08.2024	514.25	514.785	0.535	
29.08.2024	514.785	515.052	0.267	
30.08.2024	515.052	515.45	0.398	
31.08.2024	515.45	516.102	0.652	
Total =			18.501	

For PARAS TUBETECH PVT. LTD.

Chandesh

Director



HSIIDC Water Consumption Reports Month:- SEP-2024

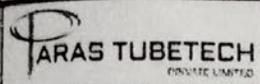
Meter Reading

Date	Opening	Closing	Net Reading	Remarks
01.09.2024	516.102	516.582	0.480	SUNDAY
02.09.2024	516.582	517.160	0.578	
03.09.2024	517.16	517.650	0.490	
04.09.2024	517.65	518.130	0.480	
05.08.2024	518.13	518.8	0.670	
06.09.2024	518.8	519.39	0.590	
07.09.2024	519.39	519.99	0.600	
08.09.2024	519.99	520.58	0.590	SUNDAY
09.09.2024	520.58	521.15	0.570	
10.09.2024	521.15	521.748	0.598	
11.09.2024	521.748	522.178	0.430	
12.09.2024	522.178	522.658	0.480	
13.09.2024	522.658	523.208	0.550	
14.09.2024	523.208	523.718	0.510	
15.09.2024	523.718	524.294	0.576	SUNDAY
16.09.2024	524.294	524.904	0.610	
17.09.2024	524.904	525.384	0.480	
18.09.2024	525.384	525.879	0.495	
19.09.2024	525.879	526.349	0.470	
20.09.2024	526.349	526.707	0.358	
21.09.2024	526.707	527.102	0.395	
22.09.2024	527.102	527.522	0.420	SUNDAY
23.09.2024	527.522	527.867	0.345	
24.09.2024	527.867	528.347	0.480	
25.09.2024	528.347	528.767	0.420	
26.09.2024	528.767	529.227	0.460	
27.09.2024	529.227	529.887	0.660	
28.09.2024	529.887	530.467	0.580	
29.09.2024	530.467	531.18	0.713	SUNDAY
30.09.2024	531.18	531.872	0.692	
Total =			15.770	

For PARAS TUBETECH PVT. LTD.

Chandesh

Director



HSIIDC Water Consumption Reports Month:- OCT-2024

Meter Reading

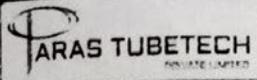
Date	Opening	Closing	Net Reading	Remarks
01.10.2024	531.872	532.462	0.590	
02.10.2024	532.462	532.952	0.490	
03.10.2024	532.952	533.562	0.610	
04.10.2024	533.562	534.057	0.495	
05.08.2024	534.057	534.637	0.580	
06.10.2024	534.637	535.187	0.550	SUNDAY
07.10.2024	535.187	535.685	0.498	
08.10.2024	535.685	536.295	0.610	
09.10.2024	536.295	536.893	0.598	
10.10.2024	536.893	537.48	0.587	
11.10.2024	537.48	537.939	0.459	
12.10.2024	537.939	538.549	0.610	
13.10.2024	538.549	539.199	0.650	SUNDAY
14.10.2024	539.199	539.675	0.476	
15.10.2024	539.675	540.177	0.502	
16.10.2024	540.177	540.719	0.542	
17.10.2024	540.719	541.211	0.492	
18.10.2024	541.211	541.821	0.610	
19.10.2024	541.821	542.341	0.520	
20.10.2024	542.341	542.827	0.486	SUNDAY
21.10.2024	542.827	543.353	0.526	
22.10.2024	543.353	543.953	0.600	
23.10.2024	543.953	544.623	0.670	
24.10.2024	544.623	545.212	0.589	
25.10.2024	545.212	545.782	0.570	
26.10.2024	545.782	546.36	0.578	
27.10.2024	546.36	546.984	0.624	SUNDAY
28.10.2024	546.984	547.564	0.580	
29.10.2024	547.564	548.184	0.620	
30.10.2024	548.184	548.704	0.520	
31.10.2024	548.704	549.362	0.658	
Total =			17.490	

For PARAS TUBETECH PVT LTD

Chandesh

Director

5148



HSIIDC Water Consumption Reports Month:- NOV-2024

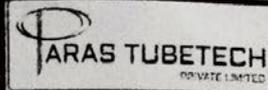
Meter Reading

Date	Opening	Closing	Net Reading	Remarks
01.11.2024	549.362	549.612	0.250	
02.11.2024	549.612	549.847	0.235	
03.11.2024	549.847	550.045	0.198	SUNDAY
04.11.2024	550.045	550.503	0.458	
05.08.2024	550.503	550.955	0.452	
06.11.2024	550.955	551.475	0.520	
07.11.2024	551.475	551.995	0.520	
08.11.2024	551.995	552.447	0.452	
09.11.2024	552.447	552.767	0.320	
10.11.2024	552.767	553.025	0.258	SUNDAY
11.11.2024	553.025	553.379	0.354	
12.11.2024	553.379	553.799	0.420	
13.11.2024	553.799	554.057	0.258	
14.11.2024	554.057	554.344	0.287	
15.11.2024	554.344	554.796	0.452	
16.11.2024	554.796	555.117	0.321	
17.11.2024	555.117	555.458	0.341	SUNDAY
18.11.2024	555.458	555.716	0.258	
19.11.2024	555.716	555.945	0.229	
20.11.2024	555.945	556.267	0.322	
21.11.2024	556.267	556.562	0.295	
22.11.2024	556.562	556.883	0.321	
23.11.2024	556.883	557.168	0.285	
24.11.2024	557.168	557.398	0.230	SUNDAY
25.11.2024	557.398	557.648	0.250	
26.11.2024	557.648	557.939	0.291	
27.11.2024	557.939	558.197	0.258	
28.11.2024	558.197	558.482	0.285	
29.11.2024	558.482	559.02	0.538	
30.11.2024	559.02	559.701	0.681	
Total =			10.339	

For PARAS TUBETECH PVT. LTD.

Chandrab

Director



HSIIDC Water Consumption Reports Month:- DEC-2024

Meter Reading

Date	Opening	Closing	Net Reading	Remarks
01.12.2024	559.701	560.221	0.520	SUNDAY
02.12.2024	560.221	560.801	0.580	
03.12.2024	560.801	561.451	0.650	
04.12.2024	561.451	562.038	0.587	
05.08.2024	562.038	562.636	0.598	
06.12.2024	562.636	563.177	0.541	
07.12.2024	563.177	563.662	0.485	
08.12.2024	563.662	564.183	0.521	SUNDAY
09.12.2024	564.183	564.751	0.568	
10.12.2024	564.751	565.371	0.620	
11.12.2024	565.371	565.969	0.598	
12.12.2024	565.969	566.454	0.485	
13.12.2024	566.454	566.975	0.521	
14.12.2024	566.975	567.596	0.621	
15.12.2024	567.596	568.117	0.521	SUNDAY
16.12.2024	568.117	568.701	0.584	
17.12.2024	568.701	569.353	0.652	
18.12.2024	569.353	569.874	0.521	
19.12.2024	569.874	570.526	0.652	
20.12.2024	570.526	571.105	0.579	
21.12.2024	571.105	571.671	0.566	
22.12.2024	571.671	572.121	0.450	SUNDAY
23.12.2024	572.121	572.573	0.452	
24.12.2024	572.573	573.058	0.485	
25.12.2024	573.058	573.51	0.452	
26.12.2024	573.51	574.031	0.521	
27.12.2024	574.031	574.552	0.521	
28.12.2024	574.552	575.172	0.620	
29.12.2024	575.172	575.693	0.521	SUNDAY
30.12.2024	575.693	576.316	0.623	
31.12.2024	576.316	576.99	0.674	
Total =			17.289	

For PARAS TUBETECH PVT. LTD.

Chandesh

Director

Paras Tubetech Private Limited.

Plot No. 459, Phase - 1, HSIIDC I.E Barhi, Distt. Sonapat, Haryana - 131101

ETP ENERGY METER REPORT

Meter Reading		Month: Aug. 2024	
Date	Opening	Closing	Remarks
01-08-2024	4799.70	4802.40	
02-08-2024	4802.40	4805.70	
03-08-2024	4805.70	4808.80	
04-08-2024	—	—	Sunday
05-08-2024	4808.80	4813.30	
06-08-2024	4813.3	4817.6	
07-08-2024	4817.6	4820.8	
08-08-2024	4820.8	4827.2	
09-08-2024	4827.2	4832.5	
10-08-2024	4832.5	4840.5	
11-08-2024	—	—	Sunday
12-08-2024	4840.5	4855.2	
13-08-2024	4855.2	4870.1	
14-08-2024	4870.10	4882.6	
15-08-2024	4882.6	4887.7	
16-08-2024	4887.7	4895.6	
17-08-2024	4899.6	4907.7	
18-08-2024	4907.7	4915.6	Sunday
19-08-2024	—	—	Plant off
20-08-2024	4915.6	4922.4	
21-08-2024	4922.4	4930.2	
22-08-2024	4930.2	4936.7	
23-08-2024	4936.7	4943.1	
24-08-2024	4943.10	4950.4	
25-08-2024	4950.4	4958.8	Sunday
26-08-2024	—	—	Plant off
27-08-2024	4958.8	4967.20	
28-08-2024	4967.2	4972.9	
29-08-2024	4972.9	4978.1	
30-08-2024	4978.10	4986.4	
31-08-2024	4986.40	4994.7	

FOR PARAS TUBETECH PVT. LTD.

Chanderb

Director

ETP ENERGY METER REPORT

Meter Reading

Month: Sept - 2024

Date	Opening	Closing	Remarks
01.09.2024	4994.70	5003.7	Sunday
02.09.2024	5003.7	5007.2	
03.09.2024	5007.2	5012.5	
04.09.2024	5012.5	5017.4	
05.09.2024	5017.4	5024.6	
06.09.2024	5024.6	5033.4	
07.09.2024	5033.4	5040.2	
08.09.2024	5040.2	5047.5	Sunday
09.09.2024	5047.5	5052.2	
10.09.2024	5052.2	5056.8	
11.09.2024	5056.8	5060.3	
12.09.2024	5060.3	5065.7	
13.09.2024	5065.7	5068.5	
14.09.2024	5068.5	5072.6	
15.09.2024	5072.6	5076.20	Sunday
16.09.2024	5076.2	5080.6	
17.09.2024	5080.60	5084.7	
18.09.2024	5084.7	5088.9	
19.09.2024	5088.9	5093.3	
20.09.2024	5093.3	5097.8	
21.09.2024	5097.8	5101.2	
22.09.2024	5101.2	5105.7	Sunday
23.09.2024	5105.7	5110.3	
24.09.2024	5110.3	5113.5	
25.09.2024	5113.5	5120.2	
26.09.2024	5120.2	5128.4	
27.09.2024	5128.4	5132.5	
28.09.2024	5132.5	5136.6	
29.09.2024	5136.6	5140.80	Sunday
30.09.2024	5140.8	5147.5	

ETP ENERGY METER REPORT

Meter Reading

Month: Oct - 2024

Date	Opening	Closing	Remarks
01-10-2024	5147.5	5151.4	
02-10-2024	—	—	Holiday
03-10-2024	5151.40	5156.6	
04-10-2024	5156.6	5160.8	
05-10-2024	—	—	Plant off
06-10-2024	5160.8	5164.4	Sunday
07-10-2024	5164.4	5168.3	
08-10-2024	5168.2	5173.1	
09-10-2024	5173.1	5177.7	
10-10-2024	5177.7	5184.6	
11-10-2024	5184.6	5188.9	
12-10-2024	—	—	Plant off (C.A.M.M)
13-10-2024	5188.9	5197.6	Sunday
14-10-2024	5197.6	5205.1	
15-10-2024	5205.10	5215.4	
16-10-2024	5215.4	5220.6	
17-10-2024	5220.6	5226.4	
18-10-2024	5226.40	5230.7	
19-10-2024	5230.7	5236.8	
20-10-2024	—	—	Sunday
21-10-2024	5236.8	5246.4	
22-10-2024	5246.4	5252.6	
23-10-2024	5252.6	5259.6	
24-10-2024	5259.6	5265.8	
25-10-2024	5265.8	5274.2	
26-10-2024	5274.2	5280.10	
27-10-2024	5280.1	5286.40	Sunday
28-10-2024	5286.4	5291.2	
29-10-2024	5291.2	5296.4	
30-10-2024	5296.4	5301.6	
31-10-2024	—	—	Holiday

For PARAS TUBETECH PVT. LTD.

Chandeep

Director

Paras Tubetech Private Limited.

Plot No. 459, Phase - 1, HSIIDC I.E Barhi, Distt. Sonapat, Haryana - 131101

ETP ENERGY METER REPORT

Meter Reading		Month: November-2024	
Date	Opening	Closing	Remarks
01.11.2024	—	—	Holiday
02.11.2024	—	—	Holiday
03.11.2024	—	—	Sunday
04.11.2024	5301.6	5308.2	
05.11.2024	5308.2	5317.4	
06.11.2024	5317.4	5323.1	
07.11.2024	5323.1	5328.2	
08.11.2024	5328.2	5332.4	
09.11.2024	5332.4	5337.1	
10.11.2024	—	—	Sunday
11.11.2024	5337.1	5341.4	
12.11.2024	5341.4	5346.2	
13.11.2024	5346.2	5352.1	
14.11.2024	5352.1	5358.7	
15.11.2024	5358.7	5363.5	
16.11.2024	5363.5	5368.9	
17.11.2024	—	—	Sunday
18.11.2024	5368.9	5375.7	
19.11.2024	5375.7	5378.2	
20.11.2024	5378.2	5381.4	
21.11.2024	5381.4	5390.5	
22.11.2024	5390.5	5402.9	
23.11.2024	5402.9	5410.1	
24.11.2024	—	—	Sunday
25.11.2024	5410.1	5420.1	
26.11.2024	5420.1	5426.4	
27.11.2024	5426.4	5436.1	
28.11.2024	5436.10	5447.4	
29.11.2024	5447.4	5456.1	
30.11.2024	5456.1	5466.9	

For PARAS TUBETECH PVT. LTD

Chandeah

Director

Paras Tubetech Private Limited.

Plot No. 459, Phase - 1, HSIIDC I.E Barhi, Distt. Sonapat, Haryana - 131101

ETP ENERGY METER REPORT

Meter Reading		Month: Dec-2024	
Date	Opening	Closing	Remarks
01-12-2024	—	—	Sunday
02-12-2024	5466.9	5475.4	
03-12-2024	5475.4	5483.2	
04-12-2024	5483.2	5491.4	
05-12-2024	5491.4	5500.2	
06-12-2024	5500.2	5510.4	
07-12-2024	5514.4	5522.2	
08-12-2024	—	—	Sunday
09-12-2024	5522.2	5526.8	
10-12-2024	5526.8	5532.6	
11-12-2024	5532.6	5541.3	
12-12-2024	5541.3	5550.6	
13-12-2024	5550.6	5557.8	
14-12-2024	5557.8	5568.4	
15-12-2024	—	—	Sunday
16-12-2024	5568.4	5578.1	
17-12-2024	5578.1	5583.6	
18-12-2024	5583.6	5591.8	
19-12-2024	5591.8	5600.9	
20-12-2024	5600.9	5610.5	
21-12-2024	5610.5	5618.8	
22-12-2024	5618.8	5629.1	Sunday
23-12-2024	—	—	Power Cut
24-12-2024	—	—	Power Cut
25-12-2024	—	—	Power Cut
26-12-2024	5629.1	5635.4	
27-12-2024	5635.4	5642.2	
28-12-2024	5642.2	5651.5	
29-12-2024	5651.5	5660.3	Sunday
30-12-2024	5660.3	5667.4	
31-12-2024	5667.4	5670.8	

For PARAS TUBETECH PVT. LTD.

Chandesh

Director

DM WATER CONSUMPTION REPORT

Month : Aug - 24

DATE	OPENING QTY (KL)	CONSUMPTION QTY (KL)	BALANCE QTY (KL)	CHECKED BY	VERIFIED BY	REMARKS
01.08.24	8.0	2.5	5.5	Pancho	Rohit	
02.08.24	5.5	2.0	3.5	Madan	Rohit	
03.08.24	3.5	3.5	0.0	Pancho	Rohit	
04.08.24	0.0	0.0	0.0	—	—	Sunday
05.08.24	8.0	6.0	2.0	Pancho	Rohit	
06.08.24	2.0	1.0	1.0	Madan	Rohit	
07.08.24	1.0	1.0	0.0	Pancho	Rohit	
08.08.24	8.0	2.5	5.5	Madan	Rohit	
09.08.24	5.5	2.5	3.0	Pancho	Rohit	
10.08.24	3.0	3.0	0.0	Madan	Rohit	
11.08.24	0.0	0.0	0.0	—	—	Sunday
12.08.24	8.0	2.0	6.0	Pancho	Rohit	
13.08.24	6.0	2.0	4.0	Madan	Rohit	
14.08.24	4.0	4.0	0.0	Pancho	Rohit	
15.08.24	0.0	0.0	0.0	—	—	Holiday
16.08.24	8.0	2.5	5.5	Madan	Rohit	
17.08.24	5.5	2.5	3.0	Pancho	Rohit	
18.08.24	3.0	3.0	0.0	Madan	Rohit	Sunday
19.08.24	0.0	0.0	0.0	—	—	Maintenance work
20.08.24	8.0	3.0	5.0	Pancho	Rohit	
21.08.24	5.0	3.5	1.5	Madan	Rohit	
22.08.24	9.5	3.0	6.5	Pancho	Rohit	
23.08.24	6.5	3.0	3.5	Madan	Rohit	
24.08.24	3.5	3.5	0.0	Manish	Rohit	
25.08.24	8.0	2.0	6.0	Pancho	Rohit	Sunday
26.08.24	6.0	2.0	4.0	—	—	Preventive maintenance
27.08.24	4.0	2.5	1.5	Pancho	Rohit	
28.08.24	1.5	1.5	0.0	Madan	Rohit	
29.08.24	8.0	3.0	5.0	Pancho	Rohit	
30.08.24	5.0	3.0	2.0	Madan	Rohit	
31.08.24	2.0	2.0	0.0	Pancho	Rohit	
TOTAL						

DM WATER CONSUMPTION REPORT

Month: Sept - 24

DATE	OPENING QTY (KL)	CONSUMPTION QTY (KL)	BALANCE QTY (KL)	CHECKED BY	VERIFIED BY	REMARKS
01.09.24	16.0	8.0	8.0	Panchu	Rohit	Sunday
02.09.24	8.0	2.0	6.0	Manish	Rohit	
03.09.24	6.0	2.0	4.0	Panchu	Rohit	
04.09.24	4.0	4.0	0.0	Manish	Rohit	
05.09.24	8.0	2.0	6.0	Panchu	Rohit	
06.09.24	6.0	4.0	2.0	Madan	Rohit	
07.09.24	10.0	2.0	8.0	Manish	Rohit	
08.09.24	8.0	4.0	4.0	Panchu	Rohit	Sunday
09.09.24	4.0	2.5	1.5	Manish	Rohit	
10.09.24	9.5	3.0	6.5	Panchu	Rohit	
11.09.24	6.5	3.5	3.0	Manish	Rohit	
12.09.24	3.0	2.0	1.0	Panchu	Rohit	
13.09.24	9.0	2.0	7.0	Manish	Rohit	
14.09.24	7.0	4.5	2.5	Panchu	Rohit	
15.09.24	2.5	2.5	0.0	Manish	Rohit	Sunday
16.09.24	8.0	1.5	6.5	Panchu	Rohit	
17.09.24	6.5	4.5	2.0	Manish	Rohit	
18.09.24	2.0	2.0	0.0	Panchu	Rohit	
19.09.24	8.0	1.5	6.5	Manish	Rohit	
20.09.24	6.5	4.5	2.0	Panchu	Rohit	
21.09.24	2.0	2.0	0.0	Manish	Rohit	
22.09.24	8.0	2.5	5.5	Panchu	Rohit	Sunday
23.09.24	5.5	3.5	2.0	Madan	Rohit	
24.09.24	2.0	2.0	0.0	Panchu	Rohit	
25.09.24	0.0	0.0	0.0	-	-	
26.09.24	8.0	1.0	7.0	Madan	Rohit	
27.09.24	7.0	0.5	6.5	Panchu	Rohit	
28.09.24	6.5	2.0	4.5	Madan	Rohit	
29.09.24	4.5	0.5	4.0	Panchu	Rohit	Sunday
30.09.24	4.0	0.0	4.0	-	-	Production off
TOTAL						

DM WATER CONSUMPTION REPORT

Month: Oct-2024

DATE	OPENING QTY (KL)	CONSUMPTION QTY (KL)	BALANCE QTY (KL)	CHECKED BY	VERIFIED BY	REMARKS
01.10.24	4.0	2.0	2.0	Madam	Rohit	
02.10.24	2.0	0.0	2.0			Holiday
03.10.24	2.0	2.0	0.0	Panehu	Rohit	
04.10.24	8.0	0.7	7.3	Madam	Rohit	
05.10.24	7.3	0.8	6.5	Panehu	Rohit	
06.10.24	6.5	6.5	0.0	Madam	Rohit	Sunday
07.10.24	8.0	1.0	7.0	Panehu	Rohit	
08.10.24	7.0	6.0	1.0	Madam	Rohit	
09.10.24	1.0	1.0	0.0	Panehu	Rohit	
10.10.24	8.0	4.0	4.0	Madam	Rohit	
11.10.24	4.0	4.0	0.0	Manish	Rohit	
12.10.24	8.0	7.0	1.0	Panehu	Rohit	
13.10.24	1.0	1.0	0.0	Madam	Rohit	Sunday
14.10.24	8.0	2.0	6.0	Panehu	Rohit	
15.10.24	6.0	2.5	3.5	Madam	Rohit	
16.10.24	3.5	2.3	1.2	Panehu	Rohit	
17.10.24	1.2	1.2	0.0	Madam	Rohit	
18.10.24	8.0	8.0	0.0	Panehu	Rohit	
19.10.24	8.0	2.5	5.5	Madam	Rohit	
20.10.24	5.5	0.0	5.5			Sunday
21.10.24	5.5	3.0	2.5	Panehu	Rohit	
22.10.24	2.5	2.5	0.0	Madam	Rohit	
23.10.24	8.0	4.0	4.0	Panehu	Rohit	
24.10.24	4.0	4.0	0.0	Madam	Rohit	
25.10.24	8.0	0.5	7.5	Panehu	Rohit	
26.10.24	7.5	6.0	1.5	Madam	Rohit	
27.10.24	1.5	0.75	0.75	Panehu	Rohit	Sunday
28.10.24	0.75	0.75	0.0	Madam	Rohit	
29.10.24	8.0	2.0	6.0	Panehu	Rohit	
30.10.24	6.0	0.0	6.0			Holiday
31.10.24	6.0	0.0	6.0			Holiday
TOTAL						

DM WATER CONSUMPTION REPORT

Month: Nov-2024

DATE	OPENING QTY (KL)	CONSUMPTION QTY (KL)	BALANCE QTY (KL)	CHECKED BY	VERIFIED BY	REMARKS
01.11.24	6.0	0.0	6.0	—	—	Holiday
02.11.24	6.0	0.0	6.0	—	—	Holiday
03.11.24	6.0	0.0	6.0	—	—	Sunday
04.11.24	6.0	6.0	0.0	Manish	Rohit	
05.11.24	8.0	1.0	7.0	Panchu	Rohit	
06.11.24	7.0	0.80	6.2	Madan	Rohit	
07.11.24	6.2	0.0	6.2	—	—	Production off
08.11.24	6.2	6.2	0.0	Madan	Rohit	
09.11.24	0.0	0.0	0.0	—	—	Production off
10.11.24	0.0	0.0	0.0	—	—	Sunday
11.11.24	8.0	5.0	3.0	Panchu	Rohit	
12.11.24	3.0	1.5	1.5	Madan	Rohit	
13.11.24	1.5	1.5	0.0	Manish	Rohit	
14.11.24	8.0	5.0	3.0	Panchu	Rohit	
15.11.24	3.0	1.5	1.5	Panchu	Rohit	
16.11.24	1.5	1.5	0.0	Madan	Rohit	
17.11.24	8.0	2.0	6.0	Panchu	Rohit	Sunday
18.11.24	6.0	3.0	3.0	Madan	Rohit	
19.11.24	3.0	3.0	0.0	Manish	Rohit	
20.11.24	16.0	14.0	2.0	Panchu	Rohit	
21.11.24	2.0	2.0	0.0	Manish	Rohit	
22.11.24	8.0	1.0	7.0	Panchu	Rohit	
23.11.24	7.0	1.0	6.0	Madan	Rohit	
24.11.24	6.0	1.0	5.0	Panchu	Rohit	Sunday
25.11.24	5.0	1.0	4.0	Manish	Rohit	
26.11.24	4.0	4.0	0.0	Panchu	Rohit	
27.11.24	8.0	4.0	4.0	Madan	Rohit	
28.11.24	4.0	4.0	0.0	Panchu	Rohit	
29.11.24	8.0	4.0	4.0	Manish	Rohit	
30.11.24	4.0	1.0	3.0	Madan	Rohit	
TOTAL						

DM WATER CONSUMPTION REPORT

Month: Dec-2024

DATE	OPENING QTY (KL)	CONSUMPTION QTY (KL)	BALANCE QTY (KL)	CHECKED BY	VERIFIED BY	REMARKS
01.12.24	3.0	0.0	3.0	—	—	Sunday
02.12.24	3.0	1.5	1.5	Madaan	Rohit	
03.12.24	1.5	1.5	0.0	Panchu	Rohit	
04.12.24	8.0	3.0	5.0	Madaan	Rohit	
05.12.24	5.0	2.5	2.5	Panchu	Rohit	
06.12.24	2.5	2.5	0.0	Madaan	Rohit	
07.12.24	0.0	0.0	0.0	—	—	Production off.
08.12.24	0.0	0.0	0.0	—	—	Sunday
09.12.24	8.0	2.0	6.0	Panchu	Rohit	
10.12.24	6.0	6.0	0.0	Madaan	Rohit	
11.12.24	8.0	5.0	3.0	Panchu	Rohit	
12.12.24	3.0	3.0	0.0	Madaan	Rohit	
13.12.24	8.0	5.0	3.0	Panchu	Rohit	
14.12.24	3.0	3.0	0.0	Madaan	Rohit	
15.12.24	0.0	0.0	0.0	—	—	Sunday
16.12.24	8.0	4.5	3.5	Madaan	Rohit	
17.12.24	3.5	2.5	1.0	Panchu	Rohit	
18.12.24	1.0	1.0	0.0	Madaan	Rohit	
19.12.24	8.0	0.5	7.5	Panchu	Rohit	
20.12.24	7.5	4.0	3.5	Madaan	Rohit	
21.12.24	3.5	3.5	0.0	Panchu	Rohit	
22.12.24	8.00	5.0	3.0	Madaan	Rohit	Sunday
23.12.24	3.0	0.0	3.0	—	—	Production off.
24.12.24	3.0	0.0	3.0	—	—	Production off.
25.12.24	3.0	3.0	0.0	Panchu	Rohit	
26.12.24	0.0	0.0	0.0	—	—	Production off.
27.12.24	0.0	0.0	0.0	—	—	Production off.
28.12.24	8.0	4.0	4.0	Panchu	Rohit	
29.12.24	4.0	4.0	0.0	Madaan	Rohit	Sunday
30.12.24	8.0	4.0	4.0	Panchu	Rohit	
31.12.24	4.0	1.0	3.0	Madaan	Rohit	
TOTAL						

For PARAS TUBETECH PVT. LTD.

Mandeep

Director

GSTIN : 06AOPPM9846R2ZN

Tax Invoice

Mob. 9050226629
9050302266

MK MEDI WATER

Manufacturer & Suppliers : DM. Water etc.

Village Kundli, Piau Maniyari Paper Mill, Post Oce Kundli, Sonipat, Haryana-131028

M/s..... Paras tube tech PVT LTD.....
 ADD..... Plot No - 459 Phase HSIIDC.....
 Barhi Dist Sonipat.....
 State..... HARYANA..... State Code..... 06.....
 GSTIN/UIN :..... 06AAKLP1280G1ZH.....

Invoice No..... 614.....

Invoice Dated..... 24/8/24.....

Tax Payable Reverse (Yes/No)

S.No.	Description of Goods	HSN/SAC CODE	Qty.	RATE	Value Rs
	DM water	2201	40000	68	27200

PARAS TUBETECH PVT. LTD.
 PLOT NO. 459, PHASE-1, BARHI HSIIDC, IE
 SONIPAT, HARYANA-131101
 GSTIN: 06AAKCP1280G1ZH

For PARAS TUBETECH PVT. LTD.
Chanderb
 Director

Invoice Value (in words) Rs Twenty two thousand four hundred and ninety six

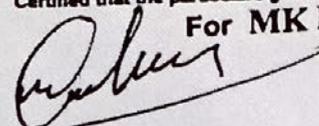
Bank Detail:-
 NAME: MK MEDI WATER
 Bank : CENTRAL BANK OF INDIA
 Branch : KUNDLI A/C NO.: 5175435196
 IFSC Code : CBIN0283789

Taxable Value	
Add:CGST@..... <u>9</u>%	<u>2448</u>
Add:SGST@..... <u>9</u>%	<u>2448</u>
Add:IGST@.....% Round o	
GRAND TOTAL	32096

Terms & Condition

1. Good once sold will not be taken back.
2. All goods are dispatch at the risk of customer/arrier.
3. All the disputes shall be subject to Haryana Jurisdiction only.
4. Interst @24% will be charged if the payment is not made within the stipulated time.

White Copy For Recelipient
 Pink Copy For Transporter
 Yellow Copy For Supplier

Certified that the particulars given above are true and correct
For MK MEDI WATER

 Auth. Sign.

GSTIN : 06AOPPM9846R2ZN

Tax Invoice
5101

Mob. 90502266290
9050302266

MK MEDI WATER

Manufacturer & Suppliers : DM. Water etc.

Village Kundli, Piau Maniyari Paper Mill, Post Oce Kundli, Sonipat, Haryana-131028

M/s. Paras tube tech Pvt Ltd
ADD- Plot No - 489 Phase HSIIDC
Barhi Dist Sonapat
 State Haryana State Code 06
 GSTIN/UIN : 06AAKLP1280G1ZH

Invoice No. 623
 Invoice Dated 29/8/24
 Tax Payable Reverse (Yes/No)

S.No.	Description of Goods	HSN/SAC CODE	Qty.	RATE	Value Rs
	DM water	2201	24000	68	16320

PARAS TUBETECH PVT. LTD.
 PLOT NO. 459, PHASE-1, BARHI HSIIDC, IE
 SONIPAT, HARYANA-131101
 GSTIN: 06AAKCP1280G1ZH

For PARAS TUBETECH PVT. LTD.
Chander
 Director

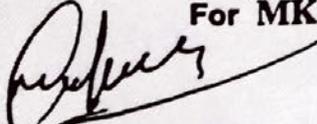
Invoice Value (in words) Rs Nineteen thousand
two hundred fifty eight

Taxable Value	
Add:CGST@9%	1468-80
Add:SGST@9%	1468-80
Add:IGST@%	
Round off	(+) 0-40
GRAND TOTAL	19258

Bank Detail:-
 NAME: MK MEDI WATER
 Bank : CENTRAL BANK OF INDIA
 Branch : KUNDLI A/C NO.: 5175435196
 IFSC Code : CBIN0283789

Terms & Condition
 1. Good once sold will not be taken back.
 2. All goods are dispatch at the risk of customer/arrier.
 3. All the disputes shall be subject to Haryana jurisdiction only.
 4. Interest @24% will be charged if the payment is not made within the stipulated time.

White Copy For Recipient
 Pink Copy For Transporter
 Yellow Copy For Supplier

Certified that the particulars given above are true and correct
For MK MEDI WATER

 Auth. Sign.

STIN : 06AOPPM9846R2ZN

Tax Invoice

Mob. 9050226629
9050302266

MK MEDI WATER

Manufacturer & Suppliers : DM. Water etc.

Village Kundli, Piau Maniyari Paper Mill, Post Oce Kundli, Sonipat, Haryana-131028

Paras tube tech PVT LTD
Add- Plot No-459 Phase HSIIDC
Bawal Dist Sonapat
Haryana State Code 06
STIN/UIIN : 06AAKLP1280G1ZH

Invoice No..... 632
Invoice Dated..... 9/9/24
Tax Payable Reverse (Yes/No)

No.	Description of Goods	HSN/SAC CODE	Qty.	RATE	Value Rs
	DM water	2201	40000	.68	27200

PARAS TUBETECH PVT. LTD.
PLOT NO 459 PHASE-1 BAWAL HSIIDC, IE
SONIPAT, HARYANA-131001
GSTIN: 06AAKCP1280G1ZH

For PARAS TUBETECH PVT. LTD.
Chandesh
Director

Invoice Value (in words) Rs Ninety two thousand
ninety six

Taxable Value	
Add:CGST@.....9.....%	2448
Add:SGST@.....9.....%	2448
Add:IGST@.....%	
Round o	

Bank Detail:-
NAME: MK MEDI WATER
Bank : CENTRAL BANK OF INDIA
Branch : KUNDLI A/C NO.: 5175435196
IFSC Code : CBIN0283789

GRAND TOTAL 32096
Certified that the particulars given above are true and correct
For MK MEDI WATER

Terms & Condition
- Good once sold will not be taken back.
- All goods are dispatch at the risk of customer/Carrier.
- All the disputes shall be subject to Haryana Jurisdiction only.
- Interest @24% will be charged if the payment is not made within the stipulated time.

White Copy For Recipient
Pink Copy For Transporter
Yellow Copy For Supplier

[Signature]

Auth. Sign.

GSTIN : 06AOPPM9846R2ZN

5163
Tax Invoice

Mob. 9050226629
9050302266

MK MEDI WATER

Manufacturer & Suppliers : DM. Water etc.

Village Kundli, Piau Maniyari Paper Mill, Post Ocè Kundli, Sonipat, Haryana-131028

M/s..... Paras tube tech PVT LTD
ADD- Pl. No-459 PHASE HSIIDC
Barah. Dist. Sonipat
 State..... Haryana..... State Code..... 06
 GSTIN/UIN :..... 06AAKLP1280G1ZH

Invoice No..... 648

Invoice Dated..... 26/9/24

Tax Payable Reverse (Yes/No)

S.No.	Description of Goods	HSN/SAC CODE	Qty.	RATE	Value Rs
	<u>DM water</u>	<u>2201</u>	<u>40000</u>	<u>.68</u>	<u>27200</u>

PARAS TUBETECH PVT. LTD.
 PLOT NO. 459, PHASE-1, BARHI HSIIDC, IE
 SONIPAT, HARYANA-131101
 GSTIN: 06AAKCP1280G1ZH

FOR PARAS TUBETECH PVT. LTD.
Chandesh
 Director

Invoice Value (in words) Rs Twenty two thousand
and six

Taxable Value	
Add:CGST@..... <u>9</u>%	<u>2448</u>
Add:SGST@..... <u>9</u>%	<u>2448</u>
Add:IGST@..... %	
Round o	

Bank Detail:-
 NAME: MK MEDI WATER
 Bank : CENTRAL BANK OF INDIA
 Branch : KUNDLI A/C NO.: 5175435196
 IFSC Code : CBIN0283789

GRAND TOTAL 32096

Terms & Condition
 1. Good once sold will not be taken back.
 2. All goods are dispatch at the risk of customer/arrier.
 3. All the disputes shall be subject to Haryana jurisdiction only.
 4. Interest @24% will be charged if the payment is not made within the stipulated time.

White Copy For Recipient
 Pink Copy For Transporter
 Yellow Copy For Supplier

Certified that the particulars given above are true and correct
For MK MEDI WATER

[Signature]

Auth. Sign.

GSTIN : 06AOPPM9846R2ZN

5164
Tax Invoice

33
Mob. 9050226629
9050302266

MK MEDI WATER

Manufacturer & Suppliers : DM. Water etc.

Village Kundli, Plau Maniyari Paper Mill, Post Office Kundli, Sonipat, Haryana-131028

M/s..... Paras tube tech PVT LTD
 ADD - Plot No. 459, PHASE HSIIDC
 Barah, Dist Sonipat
 State..... Haryana State Code..... 06
 GSTIN/UIN :..... 06AAKLP1280G1ZH

Invoice No..... 654
 Invoice Dated..... 1/10/24
 Tax Payable Reverse (Yes/No)

S.No.	Description of Goods	HSN/SAC CODE	Qty.	RATE	Value Rs
	<u>DM water</u>	<u>2201</u>	<u>48000</u>	<u>.68</u>	<u>32640</u>

PARAS TUBETECH PVT. LTD.
 PLOT NO. 459, PHASE-1, BARHHSIIDC, IE
 SONIPAT HARYANA 131024
 GSTIN: 06AAKCP1280G1ZH

FOR PARAS TUBETECH PVT. LTD.
Chandesh
 Director

Invoice Value (In words) Rs Twenty eight thousand
Five hundred Fifty

Taxable Value	
Add:CGST@.....9.....%	<u>2937.6</u>
Add:SGST@.....9.....%	<u>2937.6</u>
Add:IGST@.....%	
Round off	<u>(-)</u>

Bank Detail:-
 NAME: MK MEDI WATER
 Bank : CENTRAL BANK OF INDIA
 Branch : KUNDLI A/C NO.: 5175435196
 IFSC Code : CBIN0283789

Rohit
27.11.24

Terms & Condition

1. Good once sold will not be taken back.
2. All goods are dispatch at the risk of customer/arrier.
3. All the disputes shall be subject to Haryana jurisdiction only.
4. Interest @24% will be charged if the payment is not made within the stipulated time.

White Copy For Recipient
 Pink Copy For Transporter
 Yellow Copy For Supplier

GRAND TOTAL 38515
 Certified that the particulars given above are true and correct
 For MK MEDI WATER
[Signature]
 Auth. Sign.

GSTIN : 06AOPPM9846R2ZN

5165

Mob. 9050226629
9050302266

MK MEDI WATER

Manufacturer & Suppliers : DM. Water etc.

Village Kundli, Plau Maniyari Paper Mill, Post Office Kundli, Sonipat, Haryana-131028

M/s Paras Tubetech Pvt Ltd
ADD- Plot No- 459 Phase HSIDC
Barahi Dnt Sonapat
State Haryana State Code 06
GSTIN/UIN : 06AAKLP1280G1ZH

Invoice No. 670
Invoice Dated 2/10/24
Tax Payable Reverse (Yes/No)

S.No.	Description of Goods	HSN/SAC CODE	Qty.	RATE	Value Rs
	DM water	2201	32000	.68	21760

PARAS TUBETECH PVT. LTD.
PLOT NO. 459, PHASE-1, BARHI HSIDC, E
SONIPAT, HARYANA-131101
GSTIN: 06AAKLP1280G1ZH

[Handwritten signature]

For PARAS TUBETECH PVT. LTD.
Chandesh
Director

Invoice Value (In words) Rs Twenty Five Thousand Six hundred seventy seven

Bank Detail:-
NAME: MK MEDI WATER
Bank : CENTRAL BANK OF INDIA
Branch : KUNDLI A/C NO.: 5175435198
IFSC Code : CBIN0283789

Rohit
27-11-24

Taxable Value	
Add:CGST@ <u>9</u> %	195840
Add:SGST@ <u>9</u> %	195840
Add:IGST@ _____ %	
Round off	(+)
GRAND TOTAL	25677

Terms & Condition
1. Good once sold will not be taken back.
2. All goods are dispatch at the risk of customer/ carrier.
3. All the disputes shall be subject to Haryana jurisdiction only.
4. Interest @24% will be charged if the payment is not made within the stipulated time.

Write Copy For Recipient
Pink Copy For Transporter
Yellow Copy For Supplier

Certified that the particulars given above are true and correct
For MK MEDI WATER
[Signature]
Auth. Sign.

GSTIN : 06AOPPM9846R2ZN

Tax Invoice
5166

Mob. 905022662935
9050302266

MK MEDI WATER

Manufacturer & Suppliers : DM. Water etc.

Village Kundli, Piau Manlyari Paper Mill, Post Office Kundli, Sonipat, Haryana-131028

Is..... Paras tube tech PVT LTD
 ADD- Plot No-459, Phase I, HSIIDC
 Barahi Dist Sonipat-131101
 State..... Haryana State Code..... 06
 STIN/UIN :..... 06AAKCP1280G1ZH

Invoice No..... 690
 Invoice Dated..... 13/11/24
 Tax Payable Reverse (Yes/No)

No.	Description of Goods	HSN/SAC CODE	Qty.	RATE	Value Rs
	DM water	2201	48000	.68	32640

PARAS TUBETECH PVT. LTD.
 PLOT NO. 459, PHASE-1, BARHI HSIIDC, IE
 SONIPAT, HARYANA-131101
 GSTIN: 06AAKCP1280G1ZH

FOR PARAS TUBETECH PVT. LTD.
Chandrab
 Director

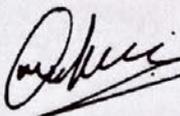
voice Value (in words) Rs thirty eight thousand
Five hundred fifteen

Taxable Value	
Add:CGST@.....9.....%	<u>2937-60</u>
Add:SGST@.....9.....%	<u>2937-80</u>
Add:IGST@.....%	
Round off	<u>(-) 0-20</u>
GRAND TOTAL	<u>38,515</u>

Bank Detail:-
 NAME: MK MEDI WATER
 Bank : CENTRAL BANK OF INDIA
 Branch : KUNDLI A/C NO.: 5175435196
 IFSC Code : CBIN0283789

Terms & Condition
 . Good once sold will not be taken back.
 . All goods are dispatch at the risk of customer/arrier.
 . All the disputes shall be subject to Haryana jurisdiction only.
 . Interest @24% will be charged if the payment is not made within the stipulated time.

White Copy For Receipt
 Pink Copy For Transporter
 Yellow Copy For Supplier

Certified that the particulars given above are true and correct
For MK MEDI WATER

 Auth. Sign.

GSTIN : 06AOPPM9846R2ZN

Tax Invoice : 5167

Mob. 9050226629³⁶
9050302266

MK MEDI WATER

Manufacturer & Suppliers : DM. Water etc.

Village Kundli, Piau Maniyari Paper Mill, Post Office Kundli, Sonipat, Haryana-131023

Vs. Paras tube tech PVT LTD
ADD- Plot No - 459 PHASE I HSIDE
Barhi Dist Sonipat - 131101
 State HARYANA State Code 06
 GSTIN/UIN : _____

Invoice No. 632
 Invoice Dated 14/11/24
 Tax Payable Reverse (Yes/No)

S.No.	Description of Goods	HSN/SAC CODE	Qty.	RATE	Value Rs
	DM water	2201	24000	68	16320

PARAS TUBETECH PVT. LTD.
 PLOT NO. 459, PHASE-1, BARHI HSIDE, I
 SONIPAT, HARYANA-131101
 GSTIN: 06AOPPM9846R2ZN

For PARAS TUBETECH PVT. LTD.
 Chandesh
 Director

Invoice Value (in words) Rs nineteen thousand
two hundred fifty eight

Bank Detail:-

NAME: MK MEDI WATER
 Bank : CENTRAL BANK OF INDIA
 Branch : KUNDLI A/C NO.: 5175435196
 FSC Code : CBIN0283789

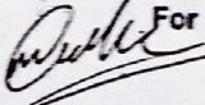
Terms & Condition

- Good once sold will not be taken back.
- All goods are dispatch at the risk of customer/arriver.
- All the disputes shall be subject to Haryana jurisdiction only.
- Interest @24% will be charged if the payment is not made within the stipulated time.

White Copy For Recipient
 Pink Copy For Transporter
 Yellow Copy For Supplier

Taxable Value	
Add:CGST@ <u>9</u> %	1468.8
Add:SGST@ <u>9</u> %	1468.8
Add:IGST@ _____ %	
Round off	(H) 0-40
GRAND TOTAL	19258

Certified that the particulars given above are true and correct

For MK MEDI WATER

 Auth. Sign.

GSTIN : 06AOPPM9846R2ZN

Tax Invoice 5168

Mob. 9050226629
9050302266

MK MEDI WATER

Manufacturer & Suppliers : DM. Water etc.

Village Kundli, Plau Maniyari Paper Mill, Post Office Kundli, Sonipat, Haryana-131028

W/s..... Paras tube tech PVT LTD
ADD- Plot No - 459 Phase I BIDD
Barahi Dist Sonipat - 131101
 State..... Haryana State Code..... 06
 GSTIN/UIN :..... 06AAKCP1280G1ZH

Invoice No..... 722
 Invoice Dated..... 6/12/24
 Tax Payable Reverse (Yes/No)

S.No.	Description of Goods	HSN/SAC CODE	Qty.	RATE	Value Rs
	<u>DM water</u>	<u>2201</u>	<u>48000</u>	<u>.68</u>	<u>32640</u>

PARAS TUBETECH PVT. LTD.
 PLOT NO. 459, PHASE-1, BARHI HSIIDC, IE
 SONIPAT, HARYANA-131101
 GSTIN: 06AAKCP1280G1ZH

For PARAS TUBETECH PVT. LTD.
Chardeeb
 Director

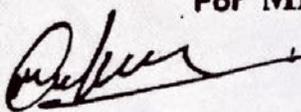
Invoice Value (In words) Rs Forty eight thousand
Five hundred fifteen

Bank Detail:-
 NAME: MK MEDI WATER
 Bank : CENTRAL BANK OF INDIA
 Branch : KUNDLI A/C NO.: 5175435196
 FSC Code : CBIN0283789

Taxable Value	
Add:CGST@..... <u>9</u>%	<u>2937-60</u>
Add:SGST@..... <u>9</u>%	<u>2937-60</u>
Add:IGST@.....%	
Round off	<u>(-) 6-20</u>
GRAND TOTAL	<u>38515</u>

Terms & Condition
 1. Good once sold will not be taken back.
 2. All goods are dispatch at the risk of customer/arrier.
 3. All the disputes shall be subject to Haryana Jurisdiction only.
 4. Interest @24% will be charged if the payment is not made within the stipulated time.

White Copy For Recipient
 Pink Copy For Transporter
 Yellow Copy For Supplier

Certified that the particulars given above are true and correct
For MK MEDI WATER

 Auth. Sign.

GSTIN : 06AOPPM9846R2ZN

Tax Invoice

Mob. 9050226628
9050302266

MK MEDI WATER

Manufacturer & Suppliers : DM. Water etc.

Village Kundli, Piau Maniyari Paper Mill, Post Office Kundli, Sonipat, Haryana-131028

M/s..... Paras tube tech PVT LTD
 ADD- Plot No - 459 PHASE I, HSIDC
 Barhi Dist Sonipat - 131101
 State..... Haryana State Code..... 06
 GSTIN/UIN :..... 06AAKCP1280G1ZH

Invoice No..... 734
 Invoice Dated..... 20/12/24
 Tax Payable Reverse (Yes/No)

S.No.	Description of Goods	HSN/SAC CODE	Qty.	RATE	Value Rs
	<u>DM water</u>	<u>2201</u>	<u>24000</u>	<u>.68</u>	<u>16320</u>

PARAS TUBETECH PVT. LTD
 PLOT NO. 459, PHASE-1, BARHI HSIDC
 SONIPAT, HARYANA-131101
 GSTIN: 06AAKCP1280G1ZH

For PARAS TUBETECH PVT. LTD.
Chandrab
 Director

Invoice Value (in words) Rs Winteen thousand
Five hundred fifty eight

Bank Detail:-
 NAME: MK MEDI WATER
 Bank : CENTRAL BANK OF INDIA
 Branch : KUNDLI A/C NO.: 5175435196
 IFSC Code : CBIN0283789

Terms & Condition

1. Good once sold will not be taken back.
2. All goods are dispatch at the risk of customer/arrrier.
3. All the disputes shall be subject to Haryana Jurisdiction only.
4. Interst @24% will be charged if the payment is not made within the stipulated time.

White Copy For Receipt
 Pink Copy For Transporter
 Yellow Copy For Supplier

Taxable Value	
Add:CGST@..... <u>9</u>%	<u>146880</u>
Add:SGST@..... <u>9</u>%	<u>146880</u>
Add:IGST@.....%	
Round off	<u>(+)</u> <u>0-40</u>
GRAND TOTAL	<u>19258</u>

Certified that the particulars given above are true and correct
For MK MEDI WATER

Chandrab

Auth. Sign.



Pioneer Enviro Tech - (24-25)
 Plot No. 612 Hsildc Ph-I Barhi Sonipat
 HARYANA
 MSME UDYAM-HR-16-0002602
 UAM18A0003584
 PAN: AEDPV8590D
 GSTIN/UIN: 06AEDPV8590D1Z6
 State Name: Haryana, Code: 06
 E-Mail: MRADHIKAASSOCIATES@GMAIL.COM

Invoice No. 482	Dated 3-Feb-2026
Delivery Note	Mode/Terms of Payment BY RTGS
Supplier's Ref 482	Other Reference(s)
Buyer's Order No. 1	Dated
Despatch Document No. 482	Delivery Note Date
Despatched through BARHI	Destination BARHI
Terms of Delivery	

Buyer
Paras Tubetech Pvt. Ltd.
 Plot No. 459 Ph-I HSIIDC Barhi Sonipat
 Haryana
 GSTIN/UIN : 06AAKCP1280G1ZH
 PAN/IT No : AAKCP1280G
 State Name : Haryana, Code : 06

Contact : 9810058862
 E-Mail : info@parastubetech.com

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	CHEMICAL DOSING PUMP	8421	1 PC	13,200.00	PC	13,200.00
	SGST OUTPUT					1,188.00
	CGST OUTPUT					1,188.00
	Total		1 PC			₹ 15,576.00

For PARAS TUBETECH PVT. LTD.

Chandrab
 Director

Amount Chargeable (in words) **Indian Rupees Fifteen Thousand Five Hundred Seventy Six Only** E & OE

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
8421	13,200.00	9%	1,188.00	9%	1,188.00	2,376.00
Total	13,200.00		1,188.00		1,188.00	2,376.00

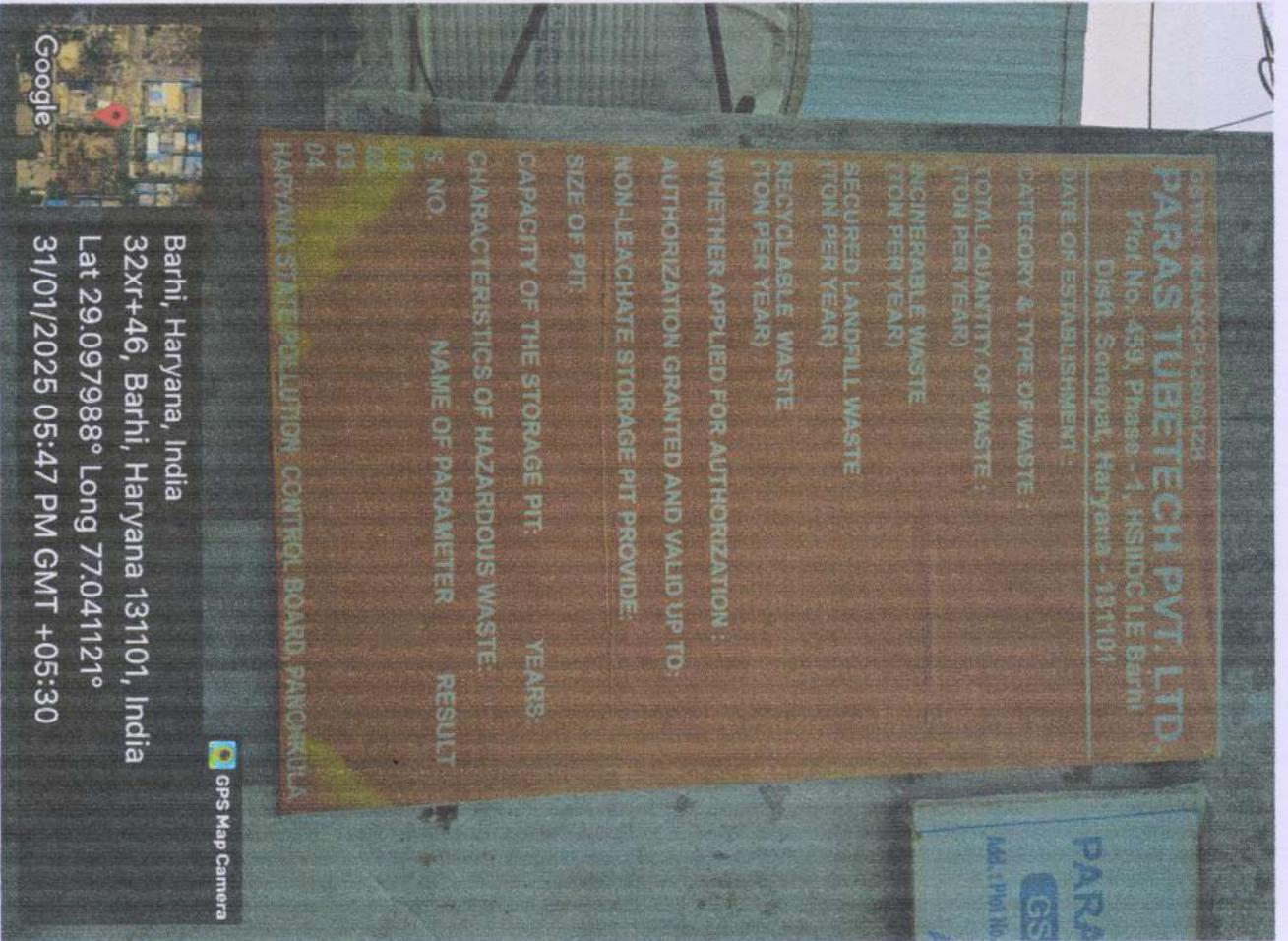
Tax Amount (in words) **Indian Rupees Two Thousand Three Hundred Seventy Six Only**

Company's PAN **AEDPV8590D**

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

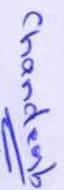
Company's Bank Details
 Bank Name **HDFC BANK A/C 60200024084673**
 A/c No **60200024084673**
 Branch & IFS Code **L-203 MODEL TOWN SONIPAT & HDFC0000191**
 for Pioneer Enviro Tech - (24-25)

[Signature]
 Authorized Signatory



RED BOARD

For PARAS TUBETECH PVT. LTD.


 Director



 GPS Map Camera

Barhi, Haryana, India
32Xr+46, Barhi, Haryana 131101, India
Lat 29.097946° Long 77.041084°
31/01/2025 05:49 PM GMT +05:30

HSIIDC WATER METER

For PARAS TUBE TECH PVT. LTD.

Chandesh
Director

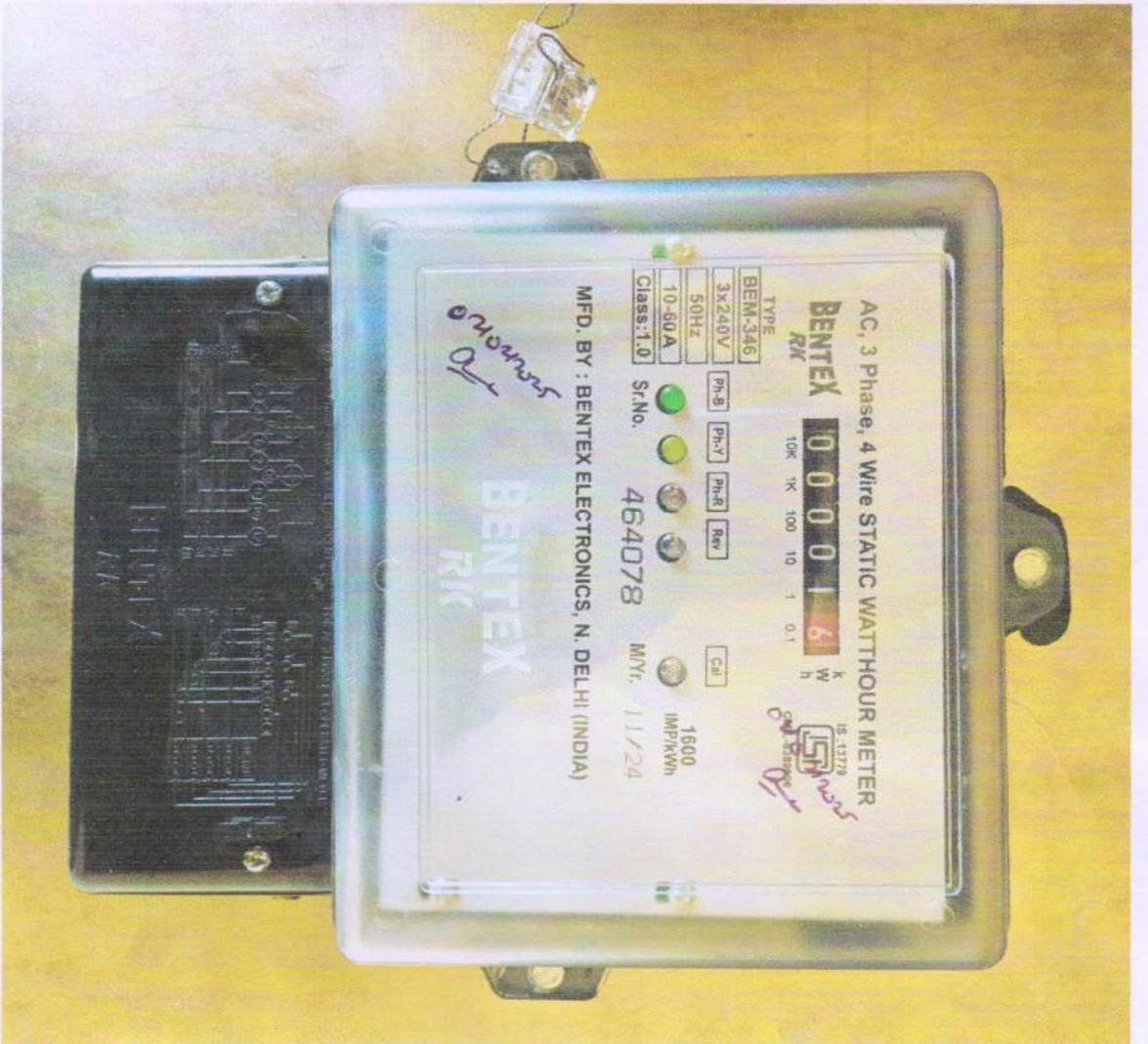


ETP ENERGY METER

For PARAS TUBETECH PVT. LTD.

Chandresh

Director



ETP ENERGY METER

For PARAS TUBE TECH PVT. LTD.

Chandresh
Director



Barhi, Haryana, India
 32x+46, Barhi, Haryana 131101, India
 Lat 29.097951° Long 77.04022°
 31/01/2025 05:09 PM GMT +05:30

GPS Map Camera



Google



Barhi, Haryana, India
 32x+46, Barhi, Haryana 131101, India
 Lat 29.097992° Long 77.040255°
 31/01/2025 05:23 PM GMT +05:30

GPS Map Camera



Google

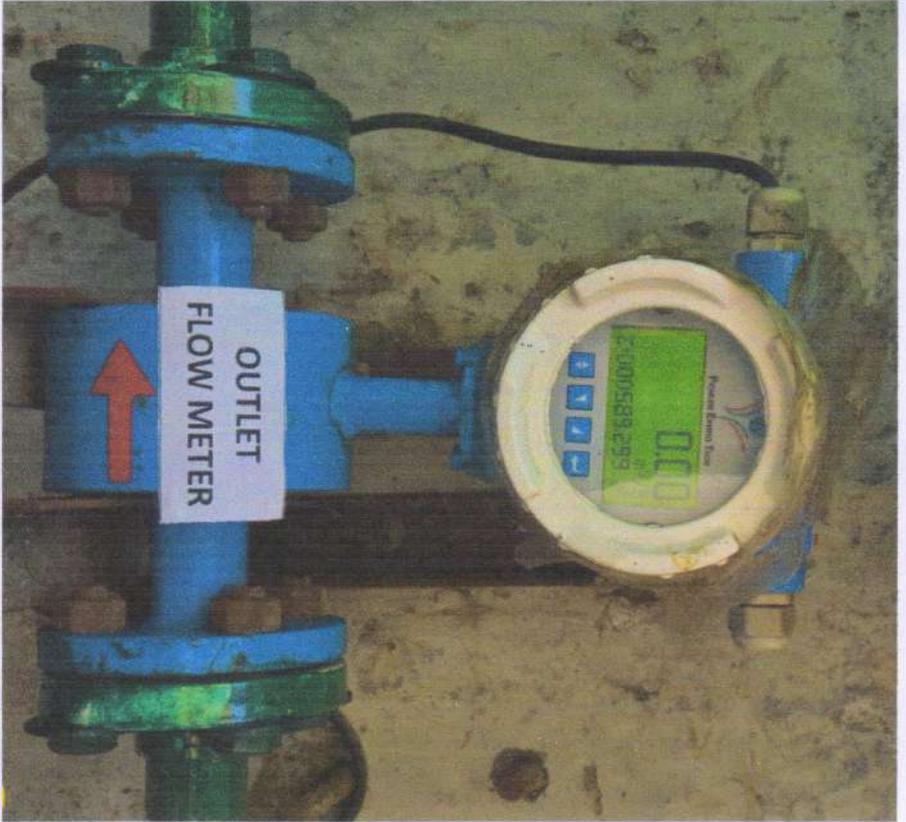
OUTLET FLOW METER & PH METER

INLET FLOW METER & PH METER

For PARAS TUBETECH PVT. LTD.

Chandresh

Director



OUTLET FLOW METER

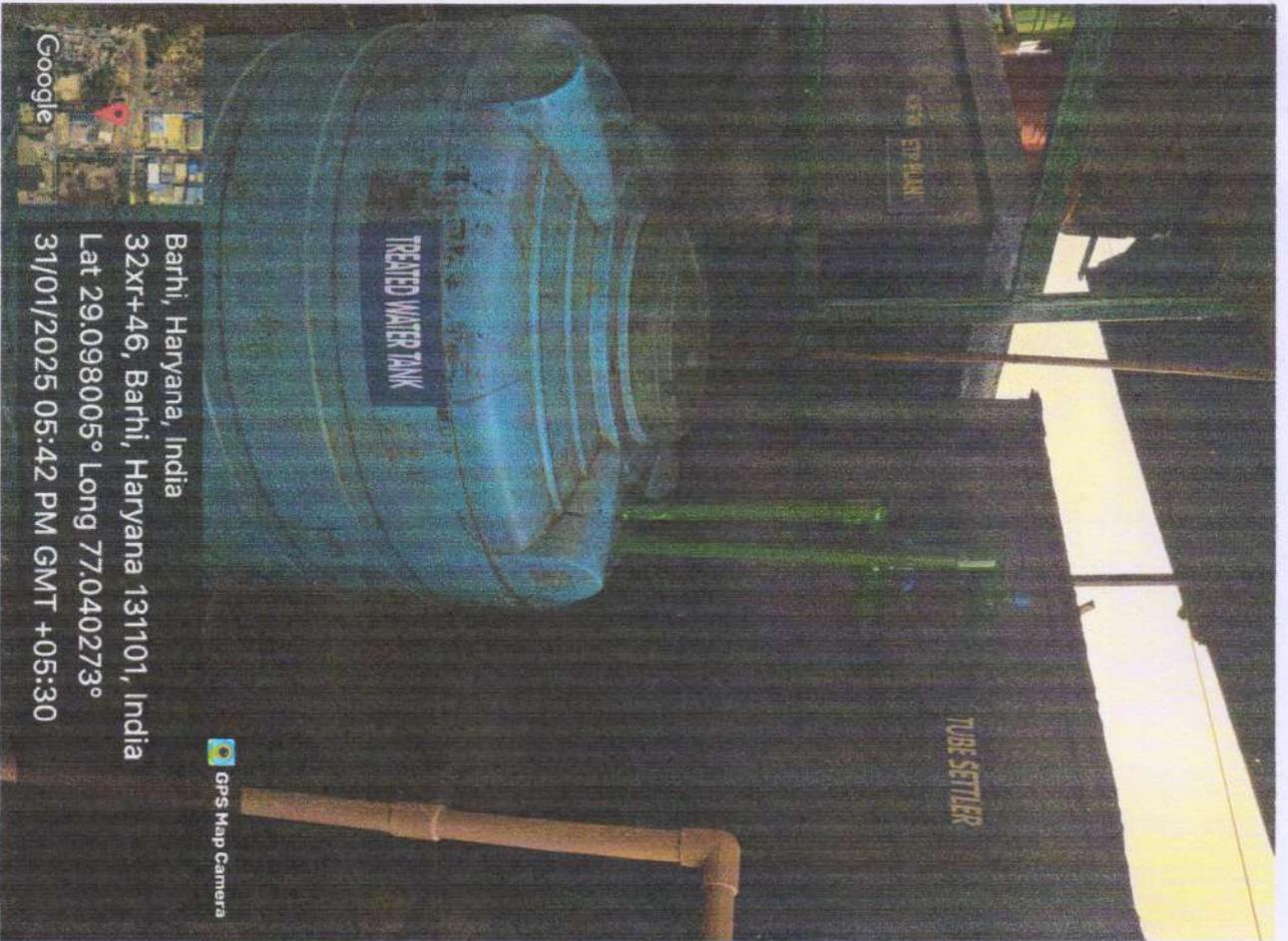


INLET FLOW METER

FOR PARAS TUBETECH PVT. LTD.

Chandresh

Director



ETP PLANT PICTURES

For PARAS TUBETECH PVT. LTD.

Chandesh

Director



TUBE DECK MEDIA

For PARAS TUBETECH PVT. LTD.

Chandresh

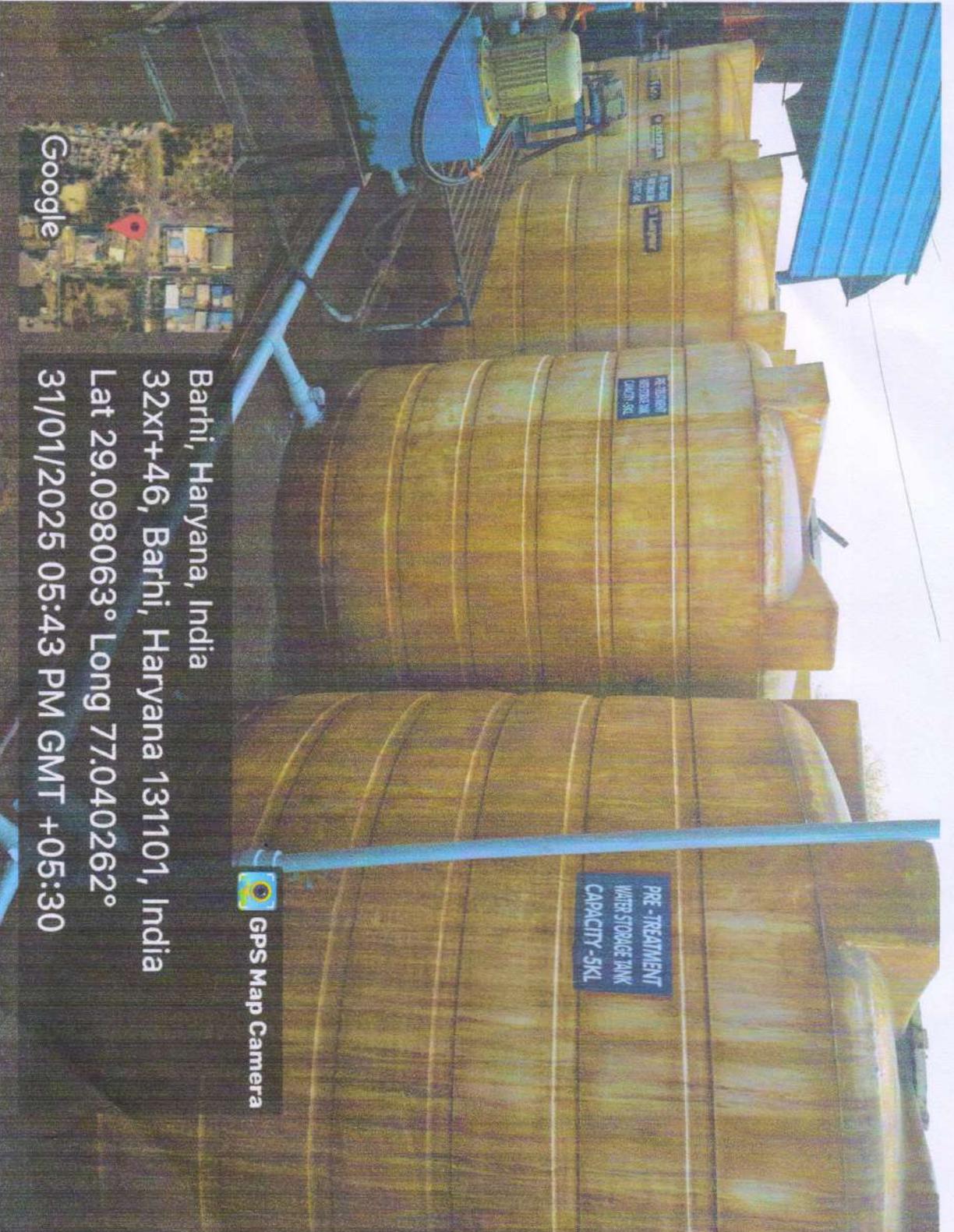
Director



ETP PLANT PICTURES

FOR: PARAS TUBETECH PVT. LTD.

Chandesh
Director



Barhi, Haryana, India

32xr+46, Barhi, Haryana 131101, India

Lat 29.098063° Long 77.040262°

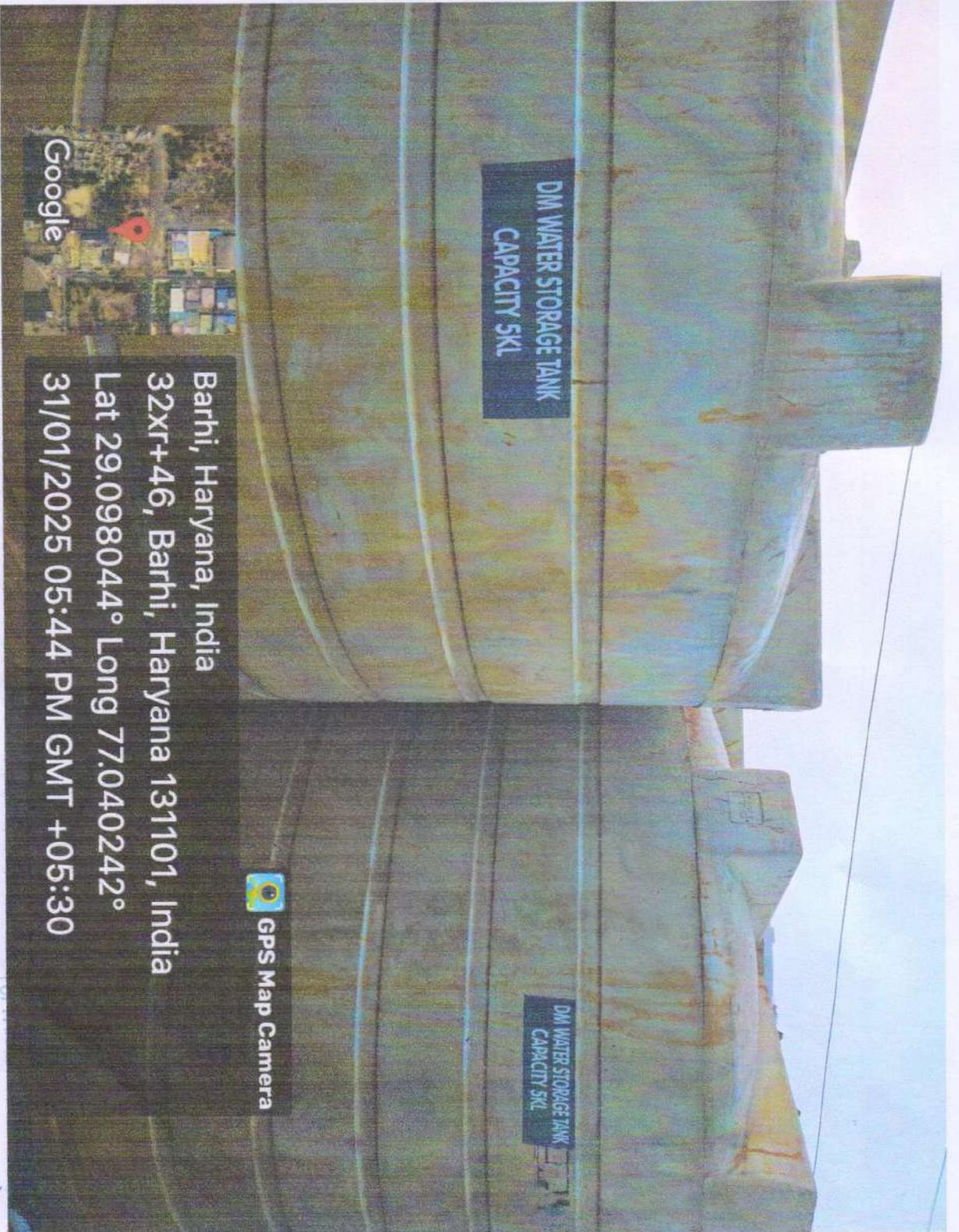
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GPS Map Camera

PRE-TREATMENT WATER STORAGE TANKS

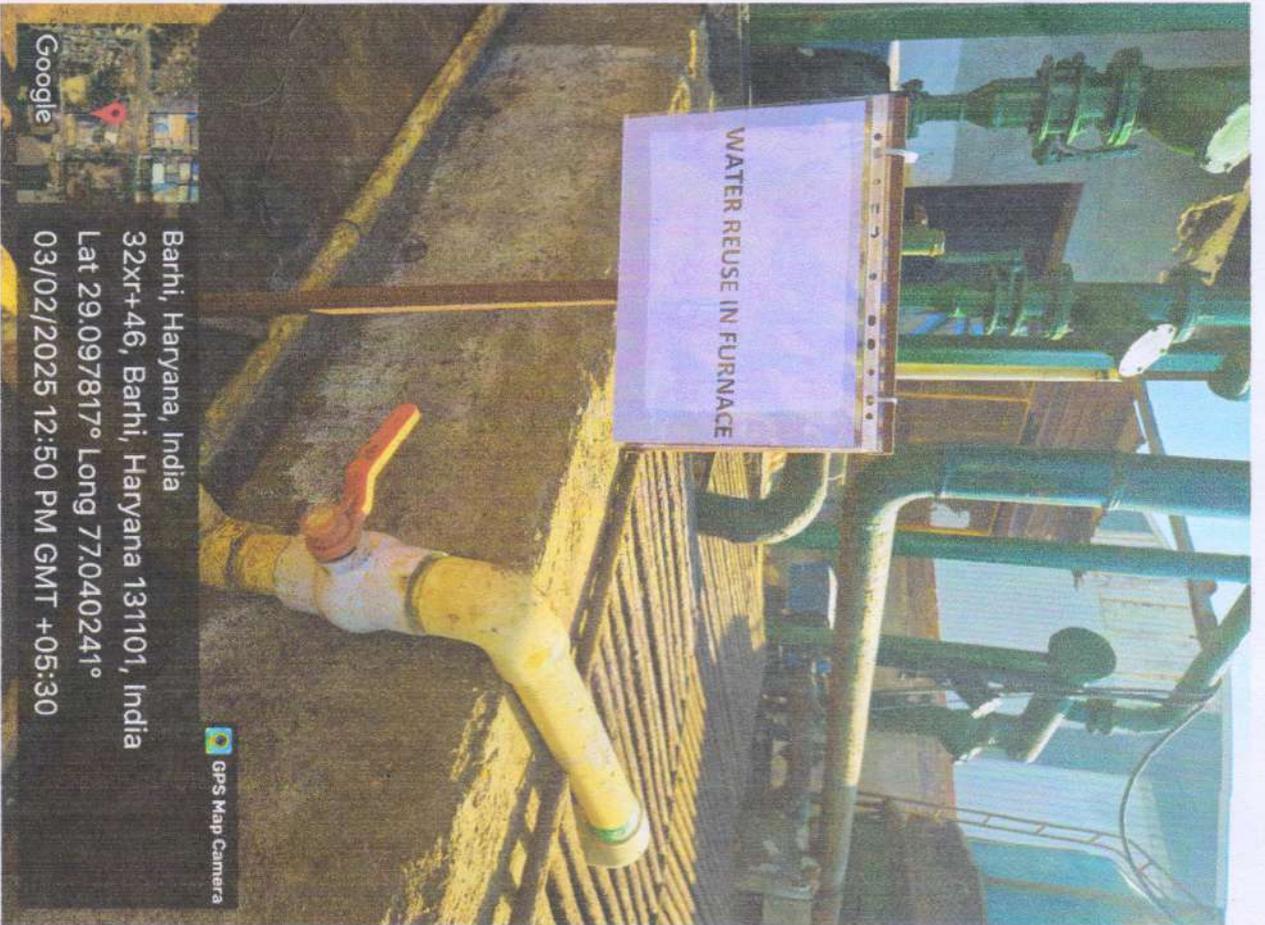
For PARAS TUBETECH PVT. LTD.

Chandrab
Director



DM WATER STORAGE TANKS

Chandesh
Director



WATER RE-USE IN FURNACE

For PARAS TUBETECH PVT. LTD.

Chandrasekhar
Director



Google



GPS Map Camera

Barhi, Haryana, India

32xr+46, Barhi, Haryana 131101, India

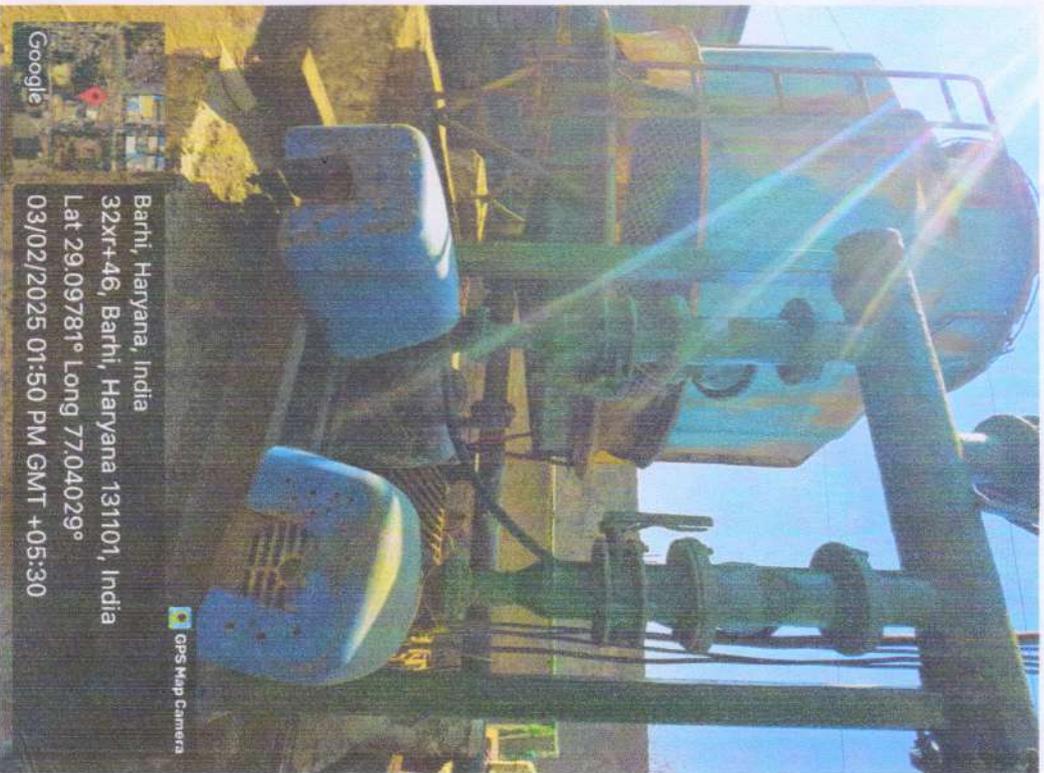
Lat 29.097809° Long 77.040454°

03/02/2025 01:49 PM GMT +05:30

TECH PVT. LTD.

Chandrasekhar
Director

WATER RE-USE IN FURNACE



WATER RE-USE IN FURNACE

FOR PARAS TUBETECH PVT. LTD.

Chandrasekhar
Director

VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 9013082887. Email: vijay.kumar@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 27th day of Feb, 2025

Accepted, identified and certified subjected to the terms of the fees: **PARAS TUBE TECH PVT. LTD.**

Sy

Archna yadav

[SIDDHARTH BATRA] [ARCHNA YADAV]

Shivani chawla

Chinmay

Rhythm

[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates

Client Director

PARAS TUBETECH PVT. LTD.

Email Id : chandeesh.marketing@parastubetech.com . info@parastubetech.com

Contact No. : +91-9810058862 , +91-9999486919

CIN : U29309DL2018PTC340284

Ref. No. :

Dated : 26.02.2026

“RESOLVED THAT Mr. Rakesh Sehgal is hereby authorized on behalf of Paras Tubetech Private Limited to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the company/firm.

RESOLVED FURTHER THAT Mr. Rakesh Sehgal is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. Rakesh Sehgal in connection with the above matters be and are hereby ratified and confirmed by the company/firm.

RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.”

For PARAS TUBETECH PVT. LTD.

Chandeesh

Director

Mr. Chandeesh Sehgal
Director
DIN 08251872

Registered Office Address : E - 22 Bhagwan Das Nagar . East Punjabi Bagh . New Delhi - 110026

Plant Address : Plot No. 459 . Phase - 1 . HSIIDC I.E Barhi . Distt. Sonapat . Haryana - 131101



भारत सरकार
GOVERNMENT OF INDIA



रकेश सहगल
Rakesh Sehgal

जन्य वर्ष / Year of Birth : 1972
पुल्ल / Male



[REDACTED] 9476

आधार - आम आदमी का अधिकार

h

भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

पता: S/O: अर.एन सहगल, ई-22,
भगवान दास नगर, ईस्ट पंजाबी बाग,
पंजाबी बाग, पंजाबी बाग, पश्चिम दिल्ली,
पंजाबी बाग, दिल्ली, 110026

Address: S/O: R.L Sehgal, E-22,
Bhagwan Dass Nagar, East
Punjabi Bagh, Punjabi Bagh,
Punjabi Bagh, West Delhi, Punjabi
Bagh, Delhi, 110026


 1947
1800 180 1947


help@uidai.gov.in


www.uidai.gov.in


 P.O. Box No. 1947,
Bengaluru-560 001

h

Advance service copies of short reply on behalf of Respondent Nos. 34, 70, 79, 84, 95 & 98 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Thu, May 29, 2025 at 4:21 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Shivani Chawla <shivani.chawla@satramdass.com>, Rhythm Katyal <rhythm.katyal@satramdass.com>, Chinmay Dubey <chinmay.dubey@satramdass.com>, Archana Yadav <archana.yadav@satramdass.com>

 Paperbook-NGT Reply-R79 Paras Tubetech
Pvt_Redacted.pdf

 Paperbook-NGT REPLY-R95 Sumit
Enterprises_Redacted.pdf

 Paperbook-NGT Reply-R98 Season
Farm_Redacted.pdf

 Paperbook-NGT REPLY-R84 DESIGN O
CREATION.pdf

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 34, 70, 79, 84, 95 & 98 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

Vijay Kumar
Office Manager


SATRAM DASS B & CO.
ADVOCATES
8A Sagar Apartment
6 Tilak Marg
New Delhi - 110001
Landline - +91-11-47046111
vijay.kumar@satramdass.com

Satram Dass B & Co. made the following annotations

"This message and any attachments are solely for the intended recipient and may contain confidential or privileged information. If you are not the intended recipient, any disclosure, copying, use, or distribution of the information included in this message and any attachments is prohibited. If you have received this communication in error, please notify us by reply e-mail and immediately and permanently delete this message and any attachments. Thank you."

2 attachments

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12795K

 **Paperbook-NGT Reply-R70 Denim Touch.pdf**
11036K